

**C. A. T. Bench, JAIPUR**

Date of Order

Orders CP 67/93 in O.A. 177/93

8-12-93

Applicant present in person.

Mr. M. Rafiq - counsel for the respondents.

Reply has been filed today. This is a Contempt Petition has been filed against the order passed by Hon'ble Justice Mr. D.L. Mehta, Vice-Chairman, The Bench comprising of Hon'ble Vice-Chairman not formed today. Be listed before the Division Bench, in which Hon'ble W.C. is a member on 15-12-93.

OA 177/93

Judgment  
reserved.

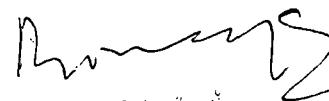
13/12/93

  
(V.K. Bawa)  
Dy. Registrar.

15/12/93

Mr. R.N. Mathur - Counsel for applicant.  
Mr. M. Rafiq - Counsel for respondents.

The order has been complied with  
therefore  
and notices are discharged.

  
(B.B. Mehta)  
Report

  
(D.L. Mehta)  
Vice-Chairman

Copy sent to the  
appellants and  
on 15/12/93

OK

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